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CWP-18054-2024 (O&M)

PARVEEN ALIAS DADA VS UNION OF INDIA AND OTHERS

Present:- Mr. Siddharth Sihag, Advocate for the petitioner

Mr. Satya Pal Jain, Additional Solicitor General of India
with Mr. Dheeraj Jain, Senior Panel Counsel for UOI

Mr. Deepak Baliyan, Addl. AG, Haryana

Let UOI and the State of Haryana file their replies and produce relevant records pertaining to the office of District Magistrate as well as the State.

Learned counsel for the petitioner is directed to file legible copies of certain documents, which are illegible.

List again on 28.08.2024.

**(SHEEL NAGU)
CHIEF JUSTICE**

01.08.2024
rekha

**(ANIL KSHETARPAL)
JUDGE**